

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 27268/2019

(Arising out of impugned final judgment and order dated 21-12-2017 in WC No. 22331/2016 21-12-2017 in WC No. 48530/2016 21-12-2017 in WC No. 22329/2016 passed by the High Court Of Judicature At Allahabad)

M/S PHENIL SUGARS LIMITED

Petitioner(s)

VERSUS

CO OPERATIVE CANE DEVELOPMENT SOCIETY LTD. & ORS. Respondent(s)

(FOR ADMISSION and I.R. and IA No.121408/2019-CONDONATION OF DELAY IN FILING and IA No.121413/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.121416/2019-EXEMPTION FROM FILING O.T. and IA No.121409/2019-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.121412/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 16-09-2019 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE HEMANT GUPTA

For Petitioner(s) Mr. Kumar Dushyant Singh, AOR

For Respondent(s)

UPON being mentioned the Court made the following
O R D E R

List on 20.09.2019.

(B.Parvathi)
Court Master

(Sunil Kumar Rajvanshi)
Court Master